

IN THE COURT OF DISTRICT & SESSIONS JUDGE, YADGIRI.

List of cases sheduled for hearing on 05.12.2020

MORNING SESSION

1	SC 58/2015 R.H.K	
2	SPL.C 68/2016 K.TIRUPATI	EVIDENCE
3	SC 64/2018	,,
4	SC 66/2018	,,
5	SC 87/2018	,,
6	SC 14/2019	,,
7	SC 42/2019 J.A.JAMADRAKHANI	,,
8	SPL.C 61/2019	,,
9	Spl.C 55/19	,,
10	SPL.Case(KPTCL) 1/2013 G Bheemarao	,,
11	CRL.A 40/2019 C.S.MALI PATIL	A.D.R.-CRIMINAL
12	CrI.Misc. 540/2020 C.S.MALI PATIL	,,
13	CrI.Misc. 535/2020 BHIMARAYA M KATTIMANI	BAIL
		OBJECTIONS

AFTERNOON SESSION

14	CRL.R.P. 36/2019 D K Doddamani	NOTICE
15	CrI.Misc. 526/2020 B.K. DESAI	HEARING
16	SC 41/2015 C.S.Mali Patil	313 St
17	SC 45/2018	,,
18	SPL.C 30/2019	,,
19	SC 37/2018 P P	,,
20	CRL.A 4/2020 Devapur Venkanna	ARGUMENTS
21	CRL.A 5/2020 R.S. PATIL	,,
22	R.A. 36/2017 S S I Quadri	,,
23	R.A. 25/2018 Gururaj Rao Kakkeri	ARGUMENTS
24	R.A. 34/2018 N.R.KULKARNI.	,,
25	R.A. 42/2018 ASHWIN A	,,

Sd/-
Dist. & Sessions Judge,
Yadgiri

Senior CIVIL JUDGE and CJM
Namdev Kammana Salamantapi
SENIOR CIVIL JUDGE and CJM, Yadgir
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>1.00-2.00 PM</u>				
1	C.C. 657/2015 (EVIDENCE-Criminal)		Yadgir Town PS Vs Yahid Shabirid @ Abdul Rashid Sagri	A P P
2	C.C. 339/2016 (EVIDENCE-Criminal)		yadgir Town PS Vs Siddappa	A P P
3	C.C. 520/2017 (EVIDENCE-Criminal)		Yadgir Town PS Vs Pomu	A P P
4	C.C. 75/2014 (APPEARANCE OF ACCUSED)		Saidapur PS Vs Shivappa @ Channappa @ Bhisla @ Shivu	APP
5	C.C. 224/2018 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Sheik Mohammed Malli	A P P
6	C.C. 122/2019 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Nagamma	A P P
7	C.C. 202/2019 (APPEARANCE OF ACCUSED)		Yadgiri Traffic P S Vs Hanmappa Badiger	A P P
<u>11:00-12:00 AM</u>				
8	C.C. 78/2014 (SUMMONS)		Saidapur PS Vs Shivappa @ Channappa @ Bhisla @ Shivu	APP
9	C.C. 10/2018 (SUMMONS)		Yadgir Town PS Vs Adil Hussain	A P P
10	C.C. 90/2015 (EVIDENCE-Criminal)		Yadgir Town PS Vs Shivashankar	A P P
11	C.C. 397/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Sharanappa	A P P
12	C.C. 297/2017 (EVIDENCE-Criminal)		Yadgiri Town PS Vs Khemya	A P P
13	C.C. 115/2018 (APPEARANCE OF ACCUSED)		Yadgir Town PS Vs Malappa	A P P

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SENIOR CIVIL JUDGE and CJM, Yadgir
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 185/2019 (APPEARANCE OF ACCUSED)		Yadgiri Women P S Vs maralinga	A P P
15	C.C. 187/2019 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Mareppa	A P P
16	C.C. 65/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Sharangouda	A P P
17	C.C. 98/2015 (FRAMING OF CHARGE OR PLEA)		Spl Excise PS Yadgir Vs Laxmi	A P P
18	C.C. 486/2016 (FRAMING OF CHARGE OR PLEA)		Yadgiri Town PS Vs Chandru	APP
<u>12.00-1.00 PM</u>				
19	C.C. 172/2015 (SUMMONS)		Saidapur PS Vs Bikya	APP
20	C.C. 182/2015 (SUMMONS)		Yadgir Town PS Vs Roshan	A P P
21	C.C. 210/2015 (HEARING)		Yadgir Town PS Vs B K Pattar	A P P
22	C.C. 204/2017 (HEARING)		Yadgir TownPS Vs Tukaram	A P P
23	C.C. 731/2015 (EVIDENCE-Criminal)		Yadgiri Town PS Vs Mallappa	APP
24	C.C. 75/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Manamohan	A P P
25	C.C. 225/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Mareppa	A P P
26	C.C. 316/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Nagaraj	A P P
27	C.C. 495/2017 (EVIDENCE-Criminal)		Yadgiri Town P S Vs Saibanna	A P P

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28	C.C. 44/2018 (EVIDENCE-Criminal)		Yadgiri Town P S Vs Govind	A P P
29	C.C. 206/2014 (ARGUMENTS-CIVIL)		Saidapur PS Vs Mallappa	APP
30	C.C. 445/2016 (APPEARANCE OF ACCUSED)		Yadgir Town PS Vs Rajesh Reddy	A P P
31	C.C. 264/2018 (APPEARANCE OF ACCUSED)		Yadgir Traffic PS Vs Sabareddy	A P P
32	C.C. 83/2019 (APPEARANCE OF ACCUSED)		Yadgiri Traffci Yadgiri Vs Nisar Ahmed	A P P
33	C.C. 180/2019 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Banal Subhash	A P P
34	C.C. 6/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Mallikarjun	A P P
35	C.C. 7/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Mallikarjun	A P P
36	C.C. 81/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Shamsundar S/o Suresh	A P P
37	C.C. 178/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Kapali @ Hemanth S/o Rangaswami	A P P
SUMMONS TO ACCUSED				
38	C.C. 29/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Chandrakanth	A P P
39	C.C. 87/2016 (FRAMING OF CHARGE OR PLEA)		Yadgiri Town PS Vs Sandeep Dhoka	APP
40	C.C. 557/2016 (FRAMING OF CHARGE OR PLEA)		Yadgir Town PS Vs Mareppa	A P P
41	C.C. 437/2017 (FRAMING OF CHARGE OR PLEA)		Yadgir Town PS Vs Rajanagouda	A P P

3.00-4.00 PM

Senior CIVIL JUDGE and CJM
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SENIOR CIVIL JUDGE and CJM, Yadgir
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	C.C. 542/2017 (SUMMONS)		Yadgiri Twon PS Vs Jayashree	A P P
43	C.C. 168/2019 (APPEARANCE OF ACCUSED)		Yadgiri Traffic P S Vs Let Venkatesh	A P P
44	CrI.Misc. 12/2015 (HEARING)		Yadgir Town PS Vs Yankareddy	A P P
45	C.C. 21/2014 (EVIDENCE-Criminal)		Yadgir Town PS Vs A1.Sharanagouda	APP
46	C.C. 217/2014 (EVIDENCE-Criminal)		CMO Vs Ambamma	APP
47	C.C. 92/2015 (EVIDENCE-Criminal)		Yadgiri Town PS Vs Mallinath	APP
48	C.C. 211/2015 (EVIDENCE-Criminal)		Yadgir Town PS Vs Shivram	A P P
49	C.C. 70/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Md Maheboob	A P P
50	C.C. 390/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Rafiq	A P P
51	C.C. 491/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Mallikarjun	A P P
52	C.C. 520/2016 (EVIDENCE-Criminal)		Yadgir Town PS Vs Devu	A P P
53	C.C. 577/2016 (EVIDENCE-Criminal)		Yadgir Toen PS Vs Prabhakar Reddy	A P P
54	C.C. 84/2017 (EVIDENCE-Criminal)		Yadgir town PS Vs Nagaraj	A P P
55	C.C. 168/2018 (EVIDENCE-Criminal)		Yadgir Town PS Vs Narasappa	A P P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	C.C. 77/2014 (APPEARANCE OF ACCUSED)		Saidapur PS Vs Shivappa @ Channappa @ Bhisla @ Shivu	APP
57	C.C. 217/2015 (APPEARANCE OF ACCUSED)		Yadgir Town PS Vs Subhash	A P P
58	CrI.Misc. 9/2015 (APPEARANCE OF ACCUSED)		Yadgiri Town PS Vs Devindrappa @ Devappa	APP
59	C.C. 728/2015 (APPEARANCE OF ACCUSED)		Yadgiri Town PS Vs Virupanagouda	APP
60	C.C. 427/2016 (APPEARANCE OF ACCUSED)		Yadgiri Town PS Vs Siddappa	APP
61	C.C. 63/2020 (APPEARANCE OF ACCUSED)		Yadgiri Women P S Vs Parashuram	A P P
62	C.C. 64/2020 (APPEARANCE OF ACCUSED)		Yadgiri Women P S Vs Shivkumar Patil	A P P
SUMMONS TO ACCUSED				
63	C.C. 343/2017 (APPEARANCE OF ACCUSED)		Yadgir Town PS Vs Sabanna	A P P
64	C.C. 505/2017 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Suresh	A P P
65	C.C. 187/2018 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Suresh	A P P
66	C.C. 9/2020 (APPEARANCE OF ACCUSED)		Yadagir Traffic Vs Ambu Rathod	APP
67	C.C. 10/2020 (APPEARANCE OF ACCUSED)		Yadagiri Traffic P.S Vs Mohd. Iftqar Ahmed	APP
68	C.C. 11/2020 (APPEARANCE OF ACCUSED)		Yadagir Traffic P.S. Vs Venkatesh	APP
69	C.C. 70/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Timmanna	A P P

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SENIOR CIVIL JUDGE and CJM, Yadgir
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
70	C.C. 71/2020 (APPEARANCE OF ACCUSED)		Yadgiri Town P S Vs Shivyogi	A P P
71	C.C. 85/2016 (FRAMING OF CHARGE OR PLEA)		Yadgir Town PS Vs Sharanu	A P P
72	C.C. 129/2018 (FRAMING OF CHARGE OR PLEA)		Yadgiri Town P S Vs Rayappa	A P P

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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>1.00-2.00 PM</u>		
1	R.A. 44/2015 (ARGUMENTS-CIVIL)		Hanmantha Vs Ningappa	GANGADHAR V AWANTI
		<u>11:00-12:00 AM</u>		
2	M.V.C. 273/2014 (HEARING)		Mareppa Vs Shantama	S.H.GANAPUR S.M.PATIL.
		<u>12.00-1.00 PM</u>		
3	O.S. 14/2012 (SUMMONS) IA/1/2012		Mohd. Ibrhaim Vs Shaikh Dawood	A.S.PATIL Mahd.anvar ahemdh
4	O.S. 100/2020 (HEARING)		Kumari Nandini Vs Pushpabai @ Pushpavati	G.BHEEMRAO
5	O.S. 103/2020 (HEARING)		K Veereshwargoud S/o Late Basavaraj Kalal Vs Shakuntala W/o Late Basavaraj Kalal	M.M.KANTIMANI
6	O.S. 15/2014 (ARGUMENTS-CIVIL)		Ambadas Vs Bheemanna	A S Patil
7	R.A. 43/2015 (ARGUMENTS-CIVIL)		Ningappa Vs Sabanna	Santosh Mahindrakar, Adv. Yadgiri.
8	M.V.C. 127/2019 (ARGUMENTS-CIVIL)		Banu Begum Vs Abdul Gaffar	N.G. RAVINDRA
9	O.S. 13/2014 (EVIDENCE-CIVIL)		Akka Nagamma Vs Parvathi	Noor Mohammed
10	M.C. 8/2019 (EVIDENCE-CIVIL)		Paresh Kumar Vs Kalpana	ANANDKUMAR SWAMY

**CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL
CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	C.C. 487/2019 (SUMMONS)		Gurumitkal P S Vs Saiful Ali	A P P
2	C.C. 551/2019 (SUMMONS)		Gurumitkal PS Vs Ananthareddy	A P P
3	C.C. 648/2019 (SUMMONS)		Gurumitkal P S Vs Chandappa @ Chandru	A P P
4	C.C. 691/2019 (SUMMONS)		Gurumitkal P S Vs Naganna	A P P
<u>12.00-1.00 PM</u>				
5	C.C. 300/2019 (FRAMING OF CHARGE OR PLEA)		Chandrashekar S/o Sabanna Vs Nagendrappa S/o Hanumantha Maddi	Devindrappa H Y
6	CrI.Misc. 403/2014 (HEARING)		Taslim Jahan Vs Mahammad Pathan	Prasanna D.
7	C.C. 312/2014 (EVIDENCE-CRIMINAL)		Yadgiri Rural PS, Vs Nagaraj	APP
8	C.C. 485/2014 (EVIDENCE-CRIMINAL)		Excise Yadgir Vs Sabamma	A P P
9	C.C. 406/2018 (EVIDENCE-CRIMINAL)		Core Green Sugar and Fuel Pvt Ltd Vs Gulabsab	Sajjan R C
10	C.C. 438/2018 (EVIDENCE-CRIMINAL)		Gurumitkal P S Vs Hajeerappa	A P P
11	CrI.Misc. 781/2018 (Balance)		Meharunnisa W/o Gouse Vs Gouse S/o Allahuddin	Savitri V Solabageri
12	C.C. 342/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Gurumitkal PS Vs Nagappa	A P P

**CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL
CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	CrI.Misc. 537/2019 (Objection)		Tayamma W/o Shivaputra Mailapur Vs Shivputra S/o Bhimaraya Mailapurdor	SHARNAPPA HANGARGI

**CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>1.00-2.00 PM</u>				
1	O.S. 123/2018 (EVIDENCE-CIVIL)		Krishnamurthy S/o Mallikarjun Vs The Town Municipal Council Gurumatkal	G.M.MASANI
2	O.S. 125/2018 (EVIDENCE-CIVIL)		Nagaraj Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
<u>3.00-4.00 PM</u>				
3	O.S. 83/2018 (EVIDENCE-CIVIL) IA/1/2018		Narayan Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
4	O.S. 19/2015 (HEARING)		Eshappa Vs Munna	S. NINGANNA YARAGOL
5	FDP 13/2018 (Await Report)		Nagaraj S/o Dodda Mallappa Ganpur Vs Dodda Mallappa S/o Gopalappa Ganpur	G.M.MASANI
6	O.S. 151/2013 (EVIDENCE-CIVIL)		Rasool Khan Vs Yousuf Khan	M. K. Vazeer Ahmed
7	O.S. 275/2013 (EVIDENCE-CIVIL)		Syed Saifuddin Vs Tayab Sultan	Santosh Mahindrakar
8	O.S. 63/2014 (EVIDENCE-CIVIL)		Ramu Vs Shivaji	S B Patil
9	O.S. 81/2014 (EVIDENCE-CIVIL)		Ameen Reddy Patil Vs Bashumiyan	A S Patil
10	O.S. 107/2014 (EVIDENCE-CIVIL)		Dyavamma Vs Vishwanath	S B Patil
11	O.S. 39/2018 (EVIDENCE-CIVIL) IA/1/2018		Mallareddy S/o Devindrappa Police Patil Vs Balappa S/o Sayanna Kumbar	R.S. PATIL
12	O.S. 46/2018 (EVIDENCE-CIVIL) IA/1/2018		Mahadevappa S/o Mallappa Durgad Vs Bhimanna S/o Sabanna Durgad	Dasankeri

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL
CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 55/2018 (EVIDENCE-CIVIL)		Datturao S/o Tuljaram Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
14	O.S. 57/2018 (EVIDENCE-CIVIL)		Yashwanthrao S/o Narayanrao Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
15	O.S. 127/2018 (EVIDENCE-CIVIL)		Buggappa Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
16	O.S. 131/2018 (EVIDENCE-CIVIL)		Ramlu S/o Ashanna Vs The Town Municipal Council Gurumatkal	SANTOSH MAHEDRAKAR
17	O.S. 243/2018 (EVIDENCE-CIVIL)		Lalitamma D/o Sayappa W/o Mogalappa Dhangar Vs Sayappa S/o Yallappa	M. VIJAYKUMAR
18	O.S. 287/2018 (EVIDENCE-CIVIL)		Laxman S/o Bheemanna Harijan Vs Mahadevappa S/o Bheemanna Harijan	K M Panchal
19	O.S. 141/2019 (EVIDENCE-CIVIL)		Ismailsab S/o Chandasab Vs Jalalsab S/o Kashimsab	R.S. PATIL

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL(Incharge)
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 394/2020 (SUMMONS)		Yadgiri Rural P S Vs Bheemappa S/o Hanmantha Pujari	A P P
2	C.C. 422/2020 (SUMMONS)		Saidapur P S Vs Mahendra S/o Sabanna hudeda	A P P
3	C.C. 456/2020 (SUMMONS)		Yadgiri Rural P S Vs Sharanappa S/o Devindrappa Madivala	A P P
4	C.C. 201/2014 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Mahadev	APP
5	C.C. 125/2015 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Anjappa	A P P
6	C.C. 484/2015 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Shivappa	A P P
7	C.C. 218/2016 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Hanumantraya	A P P
8	C.C. 219/2016 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Yallappa	A P P
9	CrI.Misc. 178/2017 (EVIDENCE-CRIMINAL)		Ayaan S/O Gowse Mahanuddin Vs Ghouse S/O Allavuddin	Savitri V Solabageri
10	C.C. 413/2017 (EVIDENCE-CRIMINAL)		saidapur PS Vs Maheboob S/o Nabisaba yelleri	A P P
11	C.C. 493/2017 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Chand pashaa S/o Peersab	A P P
12	C.C. 612/2017 (EVIDENCE-CRIMINAL)		Saidapur PS Vs Ramappa S/o Yankanna	A P P
13	C.C. 674/2017 (EVIDENCE-CRIMINAL)		Yadgiri Rural PS Vs Hiroji	A P P
14	C.C. 821/2017 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Chandram	A P P

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL(Incharge)
ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 852/2017 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Ramu	A P P
16	C.C. 281/2018 (EVIDENCE-CRIMINAL)		Yadgiri Rural P S Vs Mallayya	A P P
17	C.C. 357/2018 (EVIDENCE-CRIMINAL)		Yadgiri Rural P S Vs Doddamallayya	A P P
18	C.C. 386/2018 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Abbu cha hus	s
19	C.C. 392/2018 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Devindrappa	A P P
20	C.C. 556/2018 (EVIDENCE-CRIMINAL)		Saidapur P S Vs Vasudeva	A P P
21	C.C. 677/2018 (EVIDENCE-CRIMINAL)		Yadgir Rural PS Vs Mahesh	A P P
22	CrI.Misc. 948/2019 (EVIDENCE-CRIMINAL)		Jayashree W/o Mogalappa Vs Mogalappa S/o Mogalappa Etanaki	K.B.ANGADI
23	C.C. 148/2020 (Await Report)		MInes and Geology Department Yadgiri Vs Sanna Sahajanasab S/O Nabisab	A P P
24	C.C. 593/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Saidapur PS Vs Gunjalappa	A P P
25	C.C. 410/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Saidapur PS Vs Reddy Aliyas Vishwanath Reddy S/o Narasingappa boin	A P P

CIVIL JUDGE AND JMFC
MALLIKARJUNA R MADAWAL(Incharge)
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 134/2020 (APPEARANCE OF PARTY)		Soubhagyamma W/o Late Mahipal Reddy Vs Mallanna Gouda S/o Goudappa	R.S. PATIL
2	O.S. 252/2015 (ARGUMENTS-CIVIL)		Hanumantha Vs Basappa	S. VENKATESH
3	O.S. 18/2009 (Await Report)		ASAD BIN BADER ALHAJRI Vs NINGAPPA MALLAPPA TOKAPUR	Usama Ahmedi
4	O.S. 28/2019 (EVIDENCE-CIVIL)		Shankarlingappa Vs Hafeeza Begum	S.B.PATIL
5	EX 8/2019 (EVIDENCE-CIVIL)		Bheem Reddy S/o Channappa Alias Chandappa Palle Vs Venkatreddy S/o Saireddy Police Patil	ASHWIN A
6	O.S. 14/2020 (EVIDENCE-CIVIL)		Danibai Vs Suresh	S.B.PATIL
7	O.S. 340/2013 (Amendment Petition)		Yankamma Vs Hanumantha	K Tirupati
8	O.S. 28/2018 (Steps) IA/1/2018		Fatimabi W/o Late Khaja sab Mulla Vs Sevya S/o Lalya Rathod	GANGADHAR V AWANTI
9	O.S. 78/2019 (Written Statement.)		Govindappa S/o Bassanna Saleru Vs Babu S/o Khasimsab Manaji	S.B.PATIL
